

1	2	3	4
24.	Shri Gurbaksh Lal	Chief Engg. Manager	55,000.00
25.	Capt. T. A. Kunjipalu	Operations Manager	45,000.00
26.	Capt. M. S. Ramachandran	Dir. of Training, CTE	72,000.00
27.	Shri B. P. Singh	Chief Engg. Manager	60,000.00
28.	Shri K.W. Chablani	Operations Manager, CTE	20,000.00

**Strike by Employees of Centaur Hotel,  
Delhi**

7746. SHRI G.M. BANATWALLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the workers of Centaur Hotel, Delhi were on strike recently;

(b) if so, the details of their demands and Government's reaction thereon;

(c) whether there have been frequent strikes by workers during the past three years and if so, the details thereof;

(d) whether the management had assured any interim relief to workers as per the recommendations of the Government's high power committee, and if so, when was the assurance given, the amount of interim relief and the reasons for its non-payment; and

(e) the steps being taken to allay the growing discontentment among the workers and to restore the earlier good relations between management and employees?

THE MINISTER OF HEALTH & FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Yes, Sir. Workmen of Centaur Hotel were on strike from 10th February, 1988 till 22nd March, 1988.

(b) The workers were on strike mainly on account of the action of the management to suspend an employee involved in an act of serious misconduct and there

were no specific demands when the strike commenced.

(c) There have been strikes on two occasions in the Hotel in the past three years. The details are as under:

i) From 19.5.84 to 4.6.84 on the issue of wage revision of the workmen.

ii) There was 'Go slow' in the Hotel from 20.12.1985 to 30.12.1985. From 7.00 P.M. onwards on 30.12.1985 till 3.2.1986, there was total strike. The issue of strike was Grant on Bonus to the workmen for which they were not entitled as per the statutory provisions in the Payment of Bonus Act, 1965.

(d) The interim relief has not been paid, because according to the guidelines, the interim relief recommended by the high power committee was not payable to the workers.

(e) The management has always been sympathetic and prompt in attending to the legitimate grievances of the workmen.

**Expenditure on 'Festivals of India'**

7747. PROF. MADHU DANDAVATE.  
PROF. NIRMALA KUMARI  
SHAKTAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total expenditure incurred on the

'Festivals of India' held in U.K., France, USA, Sweden and USSR;

(b) whether the actual expenditure exceeded the original budget estimates; and

(c) if so, to what extent and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) The expenditure incurred on each of these Festivals is as under:--

		(Rs. in Crores)
i)	Festivals of India in U.K.	Rs. 1.77
ii)	Festivals of India in USA and France (as on 31.3.1986)	Rs. 10.75
iii)	Indian Manifestation in Sweden	Rs. 0.66
iv)	Festival of India in USSR (approx.)	Rs. 9.50

(b) No, Sir.

(c) Does not arise.

#### **Waterways Development Projects Pending Clearance**

7748. SHRI GURUDAS KAMAT:  
CHAUDHARY RAM PARKASH:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether several projects relating to the development of waterways are pending with the Union Government for clearance; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). Twelve Centrally Sponsored Schemes for the development of various waterways have been included in the 7th Plan. Out of these, seven have already been sanctioned. However, five Centrally Sponsored Schemes i.e. improvement of Buckingham Canal, improvement of Commamur Canal, improvement of Eluru Canal, improvement of Kakinada Canal in Andhra Pradesh and hydrographic surveys of feeder routes of the river Ganga in U.P. have yet to be sanctioned, for which a comprehensive scheme

in respect of four schemes of canal system in Andhra and detailed clarifications on feeder routes on Ganga in U.P. are awaited from the respective State Governments.

[Translation]

#### **Effect of Family Planning Advertisements on Children**

7749. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an advertisement being telecast on Doordarshan after 9.00 P.M. regarding family planning has an adverse effect on children; and

(b) if so, the action being taken or proposed to be taken by Government to stop the telecast of such type of advertisements?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) As part of National Campaign on Television, a spot on various aspects of Family Welfare. Like raising the age of marriage, status of women, immunisation, spacing and family planning is being telecast every day by rotation at around 9.00 p.m.

Children in our modern society are ex-